

**POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
FUTURISTIC SOLUTIONS LIMITED**

(Registered Office: M-50, Greater Kailash-I, IInd Floor, New Delhi-110048)

This announcement is being issued by the 'Manager to the Offer, **RR Financial Consultants Limited** on behalf of **Ms. Nandita Shaunik** (the Acquirer) in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover), Regulations, 1997 and subsequent amendments thereto.

1	Name of the Target Company	Futuristic Solutions Limited			
2	Name of Acquirer(s) including PACs	Ms. Nandita Shaunik (the Acquirer)			
3	Name of Manager to the offer	RR Financial Consultants Limited			
4	Name of the Registrar to the offer, if any	Beetal Financial & Computer Services Private Limited			
5	Offer Details				
	Date of opening of the offer	Thursday, June 21, 2007			
	Date of closure of the offer	Tuesday, July 10, 2007			
6	Details of the acquisition				
	Item	Proposed in the Offer document		Actual	
6.1	Offer price	Rs.33/- per Fully Paid-up Equity Share		Rs.33/- per Fully Paid up Equity Share	
6.2	Share holding of acquirer (No & %) before MOU/P.A.	8,52,000 & 14.91%		8,52,000 & 14.91%	
6.3	Shares acquired by way of MOU (No & %)	8,56,200 & 14.99%		8,56,200 & 14.99%	
6.4	Shares acquired in the open offer (No & %)	11,42,558 & 20%		1,63,900 & 2.87%	
6.5	Size of the open offer (No of shares multiplied by offer price per share)	3,77,04,414		54,08,700	
6.6	Shares acquired after P.A but before 7 working days prior to closure date, if any. (No & %)	N.A		N.A	
	6.1 Price of the shares acquired				
	6.2 No of shares acquired				
	6.3 % of shares acquired				
6.7	Post offer share holding of acquirer (No & %) (6.2+6.3+6.4+6.6)	28,50,558 (49.90%)		18,72,100 (32.77%)	
6.8	Pre & Post offer share holding of Public (No & %)	Pre offer	Post offer	Pre offer	Post offer
		3,89,734 (6.82%)	(-3,89,734) (-6.82%)	3,89,734 (6.82%)	2,25,834 (3.95%)
7.	Status of the escrow account, whether released or not	Deposit of Rs.94, 30,000/- ie. More than 25% of the total consideration payable (assuming full acceptance of Offer) has been released in the following manner : - Rs.54,08,700/- was released and transferred to Special Account in order to effect payment of consideration to the shareholders. - Rs-40, 21,300/- is the balance amount in the Escrow Account, which shall be released upon fulfillment of all obligations pertaining to the Open Offer.			
8.	Payment of interest, if any, to the shareholders along with the details thereof	Not Applicable			
9.	Status of investor complaints received, if any	Registrar has not received any investor complaints and there are no pending investor complaints regarding this Offer as on date.			

The Acquirer (Ms. Nandita Shaunik) accepts full responsibility for the information contained in this announcement. The Acquirer shall be jointly and severally responsible for fulfillment of her obligations under the SEBI (SAST), Regulations, 1997.

This Public Announcement will also be available on the SEBI website at www.sebi.gov.in

Issued by Manager to the offer on behalf of the Acquirer:

RR FINANCIAL CONSULTANTS LIMITED,

412-422, INDRAPRAKASH, 21, BARAKHAMABA ROAD, NEW DELHI-110001

TEL: 011-23352496-99 FAX: 011-23353703 • E-mail : vinay@rrfcl.com

Contact Person : Mr. Vinay K Chawla

